### July-2007

Brief about the business transacted during the Second Session of the year-2007 and Twelfth Session of the Second Chhattisgarh Legislative Assembly which commenced on 09<sup>th</sup> July, 2007 at 11:00 a.m. with established Convention of playing of *VANDE MATARAM*.

## 1. Motion for Condolence.

Thereafter, Hon'ble Speaker made Obituary reference to the passingaway of Late Shri Chandrasekhar, M.P. and Ex-PrimeMinister of India, Late Shri Vishwaraj Singh and Hiraram Verma , both Ex-Members of undivided Madhya Pradesh Legislative Assembly. House paid condolences and sincere tribute to the departed souls. Subsequently the House adjourned for the day.

## 2. Panel of Chairman.

Hon'ble Speaker nominated the following Members to serve in the Panel of Chairman. :-

- 1. Shri Ganesh Shankar Bajpayee.
- 2. Shri ShivPratap Singh.
- 3. Shri Satya Narayan Sharma.
- 4. Shri Aghan Singh Thakur.
- 5. Shri Dharamjeet Singh.

The House had in all 10 sittings and transacted business for 45 hrs and 30 Minutes.

### 3. Assent to Bills.

Hon'ble Speaker informed the House that the 03 Bills passed earlier and 01 Bill which was passed during the November, 2006 Session by the House were assented by His-Excellency the President of India.

## 4. Supplementary Demands for Grants (First Batch) for 2007-2008.

The statement of First Supplementary Expenditure for the year 2007-2008 was presented on 11<sup>th</sup> July, 2007 . The Statement included 56 demands for grants. These demands for grants were discussed on 12<sup>th</sup> July, 2007 and Appropriation (No.-1)Bill, 2007 was introduced, discussed and passed by the House.

## 5.Questions.

During the Session in all 546 notices of Starred Question and 325 notices of Unstarred Question were received. Out of these 430 were admitted and 75 were replied orally and formed part of proceedings.

## 6. Adjournment Motion.

Under rule-53, 81 notices of Adjournment Motion were received, Out of which 24(on one subject) notices were admitted. 21 notices were disallowed, 03 notices were converted into Calling Attention.

## 7.<u>Calling Attention.</u>

Under rule -138, 341 notices of Calling Attention were received, 126 notices were admitted, 168 notices were disallowed, 47 notices were converted into (Zero Hour notices) under rule-267-A.

During the Session in all 03 notices were received for debate on matters of Urgent Public Importance under rule -139, Out of which 02 notices were admitted for discussion, 01 notice was disallowed.

#### 8. Private Members Business.

As regards Private Members Business, one day was exclusively allotted for Private Members Business. Out of 05 admitted Resolutions, 03 were adopted and 02 Resolution were withdrawn by leave of the House, 02 Resolutions were rejected.

#### 9. Papers Laid on the Table of the House.

During the Session, 08 Reports,03 Ordinance and 06 Notifications of various Autonomus Bodies/Corporations of the State Government were laid on the Table of the House by the concerned Minister. 02 Reports of Business Advisory Committee & 11 Reports of other Committees of Chhattisgarh Legislative Assembly were also presented and laid on the Table of the House.

#### 10.Petitions.

57 Notices of the Petition were received ,Out of which 17 Petitions were admitted and 14 Petitions were presented in the House.

#### 11.<u>Government Bills.</u>

In the sphere of Legislative Business, in all 09 Bills were Introduced. House Considered and Passed all the 09 Bills.

The following 09 Bills were introduced, Considered, and Passed by the House:-

- 1. Chhattisgarh Value Added Tax (Amendment) Bill, 2007
- 2. Chhattisgarh Chikitsa Mandal (Sanshodhan) Bill,2007.
- The Chhattisgarh Vidhan Sabha Sadasya Vetan, Bhatta tatha Pension (Sanshodhan) Vidheyak ,2007.
- 4. The Chhattisgarh Appropriation (No.3) Bill, 2007.
- 5. Chhattisgarh Sthaniya Kshetra Me Mal ke Pravesh Par Kar (Amendment) Bill,2007.
- 6. Chhattisgarh Lok Ayog (Sanshodhan) Vidheyak, 2007.
- 7. The Chhattisgarh Sharm Kalyan Nidhi (Sanshodhan) Vidheyak, 2007.
- 8. Chhattisgarh Madarsa Board (Sanshodhan) Vidheyak, 2007.
- 9. Chhattisgarh Police Bill, 2007.

## 12. Oath or Affairmation.

Bye-election was held at two Assembly Constituencies i.e. Malkharoda(S.C.) and Khairagarh on 29 May, 2007 and Shri Nirmal Sinha and Shri Komal Janghel were elected as member, B.J.P. Legislature Party.

Under rule-250 of the Rules and Procedure and Conduct of Business of Chhattisgarh Legislative Assembly.On 19<sup>th</sup> July, 2007, 26 Members belonging to Congress Legislature Party,were *suo moto* suspended during the proceeding of House for a that day.

## 13.Secret Meeting.

Under rule-163-A, on a request by the leader of the House the Speaker fixed a part of the day on  $26^{\text{th}}$  July, 2007 for Sitting of the House in Secret. Accordingly the House conducted the proceedings in camera from 11.00 a.m. to 7.40 p.m. on  $26^{\text{th}}$  July, 2007.

# 14. Valedictory Remarks.

Hon'ble speaker made valedictory speech in the House & the House was then adjourned Sine-die on  $26^{\text{th}}$  July, 2007 with the playing of the National Anthem. His-Excellency the Governor of Chhattisgarh Prorogued the House on  $27^{\text{th}}$  July, 2007.